

आयकर अपीलीय अधिकरण, कोलकाता पीठ "ए", कोलकाता
IN THE INCOME TAX APPELLATE TRIBUNAL "A" BENCH: KOLKATA
डॉ मनीष बोरड, लेखा सटस्य एवं श्री संजय शर्मा, न्यायिक सदस्य के समक्ष
[Before Dr. Manish Borad, Accountant Member & Shri Sonjoy Sarma, Judicial Member]

I.T.A. No. 571/Kol/2024
Assessment Year: 2024-25

AAJ Foundation (PAN: AAITA 8202 E)	Vs.	CIT(Exemption), Kolkata
Appellant / (अपीलार्थी)		Respondent / प्रत्यर्थी

Date of Hearing / सुनवाई की तिथि	29.08.2024
Date of Pronouncement/ आदेश उद्घोषणा की तिथि	06.09.2024
For the Appellant/ निर्धारिती की ओर से	Shri Ashok Kr. Agarwala, A.R
For the Respondent/ राजस्व की ओर से	Shri Subhendu Datta, CITDR

ORDER / आदेश

Per Manish Borad, AM:

This appeal at the instance of assessee is directed against the order of Ld. Commissioner of Income Tax (Exemption)-Kolkata (hereinafter referred to as Ld. CIT(E)) dated 11.02.2024 for AY 2024-25.

2. Though the assessee has raised five grounds of appeal but the sole grievance is against the finding of Ld. CIT(E) rejecting the application made by the assessee on

Form 10AB for the grant of approval under clause (iii) of 1st proviso to Section 80G(v) solely on account of delay in filing Form 10AB.

3. At the time of hearing, the Ld. A.R of the assessee sought permission to withdraw the instant appeal. No objection raised by Ld. D.R. Accordingly request of the assessee is accepted and the instant appeal is dismissed as withdrawn.

4. In the result, the appeal of the assessee is dismissed as withdrawn.

Order is pronounced in the open court on 6th September, 2024

Sd/-

Sd/-

(Sonjoy Sarma /संजय शर्मा)
Judicial Member/न्यायिक सदस्य

(Manish Borad/मनीष बोरड)
Accountant Member/लेखा सदस्य

Dated: 6th September, 2024

SM, Sr. PS

Copy of the order forwarded to:

1. Appellant- AAJ Foundation, H. No. 4/5, Dr. B. C. Das Lane, F.A. Road, Kumarpara, Assam-781001.
2. Respondent – CIT(Exemption), Kolkata
3. Ld. Pr. CIT- , Kolkata
4. DR, Kolkata Benches, Kolkata (sent through e-mail)

True Copy

By Order

Assistant Registrar
ITAT, Kolkata Benches, Kolkata